

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.32(MAH)/2010
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2017

NAME OF THE PARTIES: Shri Kalpesh Kantilal Dedhia

V/s.

M/s. Altius Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	S. Das c/o. Mahesh Kumarwala Adm. for R.No. 4,9 & 12		<i>S. Das</i> 20/3/17
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COMMON ORDER

T.C.P. No. 31/397-398/CLB/MB/MAH/2010

T.C.P. No. 32/397-398/CLB/MB/MAH/2010

1. No one is present from the side of the Petitioner.
2. From the side of the Respondent an Order of the Hon'ble High Court in CLB Company Petition No. 33/2010 dated 17.02.2017 is placed on record.
3. Since the Order of the Hon'ble High Court is now pronounced and placed on record, therefore both these Petitions can be proceeded.
4. The Learned Representative of the Respondent is hereby directed to circulate the next date of hearing to the Petitioner as well as on their Legal Representatives intimating therein that in case of non-appearance the matter shall be proceeded ex-parte on merits.
5. The next date of hearing is fixed on **18.04.2017**.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **20.03.2017**